NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02,2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No.104/252/HDB/2018		
NAME OF THE COMPANY	Laxmi Genchem Sciences Private Limited		
NAME OF THE PETITIONER(S)	Laxmi Genchem Sciences Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Eswar Reddy	Compary Secretary	cseswar reddy Ogmai'r Con 950 222 4 274	Emal.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Name of the Counsel(s)	Name of the Counsel(s) Designation	Name of the Counsel(s) Designation E-mail & Telephone No.

ORDER

Heard Mr.S.Eswar Reddy Learned PCS for the Petitioner.

Interim orders are passed by separate order.

Post the case on 23rd March 2018.

Member (T)

Member (J)

Ramu